

(OPEN COURT)

(15)

**CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH
ALLAHABAD**

PRESENT

**HON'BLE MR. A.K. GAUR, MEMBER (J).
HON'BLE MR. K.S. MENON, MEMBER (A).**

ALLAHABAD this the **08th** day of **September, 2008.**

Original Application Number. 69 OF 2007.

**Swarnjeet Kushwaha, S/o Ramesh Chandra Kushwaha,
R/o 3/5, Drummond Road, Allahabad., Distt. Allahabad.**

.....**Applicant**

By Advocate: Sri Vijay Satish Mandhyan

V E R S U S

1. Union of India through General Manager, North Central Railway, Allahabad.
2. General Manager, North Central Railway, Allahabad.
3. Divisional Sports Officer, North Central Railway, Allahabad.
4. Assistant Sports Officer, North Central Railway, Allahabad.
5. Shri Bahadur Prasad, Assistant Sports Officer, North Central Railway, Allahabad.
6. Indian Olympic Association, Gate No. 25, Jawahar Lal Stadium, New Delhi- 110 003.
7. Secretary, Ministry of Youth Affairs and Sports, Government of India, Shastri Bhawan, New Delhi.

.....**Respondents**

By Advocate: Sri Prashant Mathur

ORDER

DELIVERED BY: HON'BLE MR. A.K. GAUR, J.M.

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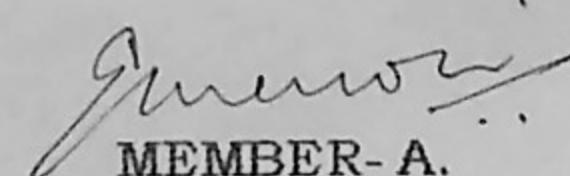
(16)

Learned counsel for the applicant invited our attention to order dated 05.01.2007 (Annexure- 1 to the O.A) , which appears to be cryptic and non-speaking. The authority concerned has passed this order in a perfunctory manner and without application of mind.

2. Accordingly the order dated 05.01.2007 (Annexure- 1 to the O.A) is quashed. The competent authority i.e. the General Manager, North Central Railway, Allahabad (as informed by the counsel for parties) is hereby directed to decide the matter afresh by reasoned and speaking order within a period of three months from the date a certified copy of this order is produced.

3. Be ^{it} noted that we have not passed any order on merits of the case.

4. With the aforesaid directions, the O.A is disposed of finally with no order as to costs.


MEMBER-A.
MEMBER-J.

/Anand/